

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 79 of 2013

Dated : 6th May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Tamil Nadu Generation & Distribution Corporation Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s): Mr. S. Vallinayagam

Counsel for the Respondent(s): Ms. Swagatika Sahoo for R.2

ORDER

The connected Appeal no. 51 of 2013 has been posted on 16.5.2013. It is submitted that pleading is already completed in Appeal No. 51 of 2013. Reply to be filed by the Respondent in Appeal No. 79 of 2013 after serving copy on the other side within one week.

Post both these Appeals on **16.5.2013** for hearing.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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